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C. A. T. Bench, JAIPUR

Date of Order	Orders
18/10/93 Reply filed on 23-12-93. 23-12-93	Mr. P. V. G. Gupta - Brief holder for Mr. J. K. Koushik - Counsel for applicant move for respondents. At the request of the learned brief holder, put up for admission on 24/12/93. (O. P. Sharma) Administrative Member C. K. Khare Gopal Krishna Member (Judg.)
24-12-93 Rejoinder not filed yet. 12-1-94.	D.B. not formed today. Be listed for Admission on 14-1-94. REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR.
19-1-94 Recd. for MS 15/1/94	14-1-94 Mr. J. K. Koushik - Counsel for MS applicant. Mr. Koushik wants to file the fresh petition. Taking into consideration the defects in the verification, the prayer is accepted. He is directed to accordingly, with a liberty to file fresh application on the same grounds. (S. P. Mehta) Vice-Chairman (S. P. Mehta) Vice-Chairman